GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF EXPENDITURE

LOK SABHA UNSTARRED QUESTION No. 2959

TO BE ANSWERED ON MONDAY, March 21, 2022/Phalguna 30, 1943 (Saka)

Funds under Andhra Pradesh Reorganisation Act, 2014

2959. SHRI ANUMULA REVANTH REDDY

Will the Minister of FINANCE be pleased to state:

- (a) the details of funds for various sectors committed under the Andhra Pradesh Reorganisation Act, 2014 to Telangana State, sector-wise;
- (b) the details of funds allocated from 2014 to 2022 to Telangana State under the Andhra Pradesh Reorganisation Act, 2014, sector-wise;
- (c) whether any proposed fund is still pending for Telangana even after seven years of the Andhra Pradesh Reorganisation Act, 2014; and
- (d) if so, the reasons for the delay?

ANSWER

THE MINISTER OF STATE FOR FINANCE (SHRI PANKAJ CHAUDHARY)

(a) to (d): Following Section 94(2) of the Andhra Pradesh Reorganisation Act (APRA), 2014, the Government of India has released an amount of Rs. 2250.00 crore for development works in 9 backward districts of the State of Telangana. This includes an amount of Rs. 450.00 crore released on 31.03.2021. The year-wise details of the Special Assistance provided under Section 94(2) of the APRA, 2014 to the State of Telangana are as under:

(Rs. in crore)

Special Assistance provided under the Andhra Pradesh Re-organisation Act (APRA), 2014										
Provision of the APRA, 2014	Items identified for providing 'Special Assistance'	Releases								Total up
		2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	Financial
Section 94 (2)	Development Grant for 9 backward districts of the Successor State of Telangana	-	450.00	450.00	450.00	450.00	-	450.00	-	2250.00

The releases to the State of Telangana under Section 94(2) of the APRA, 2014 are based on the recommendations of NITI Aayog and post submission of Utilisation Certificate by the State of Telangana. The State of Telangana on 03.03.2022 has submitted Utilisation Certificate against the last instalment amounting to Rs. 450.00 crore released on 31.03.2021.
